

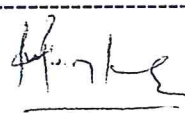
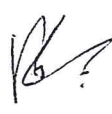
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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/11/2017 AT 10.30 AM


PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : TCP/418/ (IB)/2017  
NAME OF THE PETITIONER(S) : ELECTROMECH MATERIAL HANDLING SYSTEM  
INDIA PVT LTD  
NAME OF THE RESPONDENT(S) : SHRIRAM EPC LTD  
UNDER SECTION : 433 ( e)(f)

| S.No.                  | NAME (IN CAPITAL)               | DESIGNATION            | SIGNATURE   |
|------------------------|---------------------------------|------------------------|---|
| REPRESENTATION BY WHOM |                                 |                        |   |
| 1.                     | N. P. VIJAY KUMAR<br>R. PRADEEP | Counsel for Petitioner |   |
| 2.                     | Vishnu Mohan                    | Counsel for Respondent |  |

**ORDER**

Counsels representing both the parties are present and submitted that the matter is settled between the parties and prayed for time to pay the first instalment and for filing the terms of settlement by way of a memo. Counsel for petitioner stated that he has no objection to grant time. Time is extended at their request. Put up on 08.12.2017.

  
S Vijayaraghavan  
Member (Technical)

  
K Anantha Padmanabha Swamy  
Member (Judicial)